

(b) and (c). The number of looms in the cooperative fold increased from 59,506 in 1953 to 1,39,000 on 21st August, 1958.

#### Development of Sericulture in Bombay

1467. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount given to Bombay Government for the development of sericulture during the years 1957-58 and 1958-59, and

(b) the amount asked for during the same period?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) None in 1957-58. The allocation of Central assistance for 1958-59 is Rs 50,000/-. No amount has been sanctioned so far.

(b) The information is given below:—

Financial Year	Amount asked for
1957-58	Nil
1958-59	Rs 68,000

	Grant	Loan	Total
	Rs	Rs	Rs
Handicraft Schemes	2 20,300		2 20,300
Sericulture Schemes	84 566	30 000	1 14,566
Handloom Schemes	40 87,752	67,308	41,75,060
Khadi Schemes	5,59,603	12,48,515	18,38 118
Schemes for Ambar and Sales Depots	1,06,000	24 000	1,30 000
Village Industries Schemes	8 84 562	10 00,325	18,84 900

In addition there is one scheme for the development of coir industry and a few for khadi and village industries which are under scrutiny.

In respect of small scale industries for the year 1958-59, an amount of Rs 7,50,000, as grants and Rs 22,50,000

#### Small Scale and Cottage Industries in Andhra Pradesh

1468. **Shri M. V. Krishna Rao:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1079 on the 10th March, 1958 and state:

(a) whether any schemes for the development of small scale and cottage industries in Andhra Pradesh during the year 1958-59 have since been sanctioned; and

(b) if so, the amount proposed to be spent thereon?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**  
(a) Yes, Sir

(b) Schemes for which either sanctions have been issued or for which technical approval has been conveyed to the State Government and the amounts involved are as under.—

as loans has been allocated to the Government of Andhra Pradesh. Under the new procedure, orders in regard to which were issued on 12th May, 1958, the entire allotment will be placed at the disposal of the State Government in nine equal instalments

and the actual sanctions will be issued by the State Government itself.

After the 12th May, 1958, this procedure holds good not only for coir and small scale industries but also for handicrafts, sericulture and handloom industries schemes. Only in the case of khadi and village industries, the Khadi & Village Industries Commission will continue to sanction funds directly to the State Governments, State Statutory Khadi and Village Industries Boards, registered Institutions and Co-operative Societies, etc.

#### Training in Handicrafts in Rajasthan

1469. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have approved any schemes for training in handicrafts in Rajasthan;

(b) if so, the details thereof, and

(c) the places where they will be implemented?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):  
(a) Yes, Sir

(b) and (c) A statement is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 25]

#### Khadi Production in Rajasthan

1470. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state the quantity of Khadi produced in Rajasthan from 1st January to 31st July, 1958?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Production statistics from all Khadi and Ambar Charkha Centres in Rajasthan for the period 1st January to 31st July, 1958, have not yet been received. However, according to reports received so far, production of Khadi including Ambar Khadi, from 1st January to 31st July, 1958, was 20.37 lakhs sq. yds.

#### Weavers' Cooperative Societies in Rajasthan

1471. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Weavers' Co-operative Societies in Rajasthan; and

(b) the number of looms registered under Weavers' Cooperative Societies in Rajasthan (district-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) The number of weavers' co-operative societies in Rajasthan as on 31st March, 1958 was 747.

(b) A statement, showing the number of looms registered in the State (district-wise) as at the end of April, 1958, is laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 26]. It is not known how many of these are in the cooperative sector

#### Handloom in Rajasthan

1472. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the present stock of unsold handloom goods in private sector and in the cooperative sector in Rajasthan; and

(b) whether any financial aid is proposed to be given to those looms which are outside the cooperative fold?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) As regards the cooperative fold the State Government has reported that unsold stocks were 29,683 yards valued at Rs 29,430/- as at the end of May, 1958, in respect of approximately 455 Cooperatives in the State. Information relating to stocks outside the cooperative fold is not available.

(b) No, Sir.

#### Registered Companies in Rajasthan

1473. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state the names of